

(b) how many functional Directors are in position at present and

(c) what are Government's plans to strengthen the corporate management as five of the undertakings under BBUNL have already been referred to Board for Industrial and Financial Reconstruction (BIFR)?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI KRISHNA SAHI): (a) Bharat Bhari Udyog Nigam Limited (BBUNL) does not have a regular Chairman-cum-Managing Director since 21.6.93. Since 21st October, 1993, there is a part-time Chairman and a separate Acting Managing Director, BBUNL. However, for the period from 26-11-93 to 27.12.93 a Joint Secretary in Dept*, of Heavy Industry had functioned as CMD

(jjj) Only one functional Director is in position who is also at present acting as Managing Director

(kkk) Board level appointments in the Public Sector Undertakings are made on the basis of recommendations of PFSB and after the approval of Appointments Committee of the Cabinet (ACC). The process of filling up of the existing vacancies has already been initiated.

Regular Chairman and Managing Director in BBUNL,

2392. SHRI DIPANKAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) since when BBUNL is without a regular full time Chairman and Managing Director (CMD);

(b) has the post of Chairman and Managing Director been bifurcated and if so, the reasons therefor and the duration of tenure of incumbents of bifurcated post of Chairman and MD separately; and

(c) whether there is any Chief Vigilance Officer for BBUNL, and if so, to whom is he reporting, if not, how are the vigilance cases being handling?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAID): (a) There is no regular full time Chairman and Managing Director, Bharat Bhari Udyog Nigam Ltd. (BBUNL) with effect from 21-6-93.

(b) Till a regular Chairman and Managing Director is appointed, Joint Secretary in the Department dealing with Bharat Bhari Udyog Nigam Ltd. is acting as Chairman, BBUNL and Director (Personnel), BBUNL is acting as Managing Director to look after the day-to-day work.

(c) At present no one has been formally appointed as CVO, BBUNL. The acting MD, BBUNL who is Director (Personnel), BBUNL is attending to the vigilance work.

Cost of power with BHEL equipments

2393. SHRI DIPANKAR MUKHERJEE: Will the PRIME MINISTER be pleased to state;

(a) the estimated cost per unit of power with BHEL equipment for thermal and combined cycle power plants;

(b) how does it compare with power plants installed by Foreign Investors with imported equipments, and whether the Ministry of Industry have any inter-action with Ministry of power on this issue;

(c) if so, the details thereof, and if not, the reasons therefor;

(d) whether BHEL is working today with CMD on 2 months' extension? and

(e) if so, what are the reasons for not appointing a permanent CMD?